

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 200 OF 2016

AND

APPEAL NO. 148 OF 2016

Dated: 20th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

The South Indian Sugar Mills Association & Ors. ...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shruti Iyer

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. S. Vallinayagam for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **02.08.2017**. Tag to Appeal No. 139 of 2016.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**